

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 2470/99

New Delhi, this the 30th day of May, 2000

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

Shri Mangal,
S/o Shri Saggan.

Waterman,
Under Flag Station Master,
Northern Railway,
Bridge Ghat,
Garh Mukteshwar Bridge. Applicant
(By Advocate: Sh. B.L.Madhok proxy for
Sh. B.S.Mainee)

Vs.

Union of India through

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Moradabad.
3. The Flag Station Master,
Northern Railway,
Bridge Ghat,
Garh Mukteshwar Bridge. Respondents
(By Advocate: Sh. R.L.Dhawan)

ORDER (ORAL)

By Dr. A.Vedavalli

Learned proxy counsel for the applicant's counsel
seeks permission to withdraw this OA. Permission granted.
Accordingly, OA is dismissed as withdrawn.

A.Vedavalli

(DR. A. VEDAVALLI)
Member (J)

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